

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA  
UNSTARRED QUESTION NO. 3145  
TO BE ANSWERED ON 21<sup>ST</sup> MARCH, 2017

ISSUE OF TPDS

3145. SHRI J.J.T. NATTERJEE:  
SHRI OM BIRLA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Targeted Public Distribution System (TPDS) in the country is facing massive issues which resulted in failure in distribution, if so, the details thereof;
- (b) whether the Government has recently reduced the State-wise allocation of food distribution through the Fair Price Shops, if so, the details thereof;
- (c) whether weak monitoring, lack of transparency and inadequate accountability of officials implementing the scheme are reported in the country, if so, the details thereof;
- (d) whether price charged exceeds the official price by 10 per cent to 14 per cent, if so, the details thereof;
- (e) whether it is true that the progress of work of computerization of TPDS is progressing at very slow pace, if so, the reasons therefor;
- (f) whether the Government has initiated any action plan to impress upon the States/UTs to speed up the work of computerization of TPDS on war-footing and complete the work in a time bound manner so as to improve the over-all functioning of the TPDS operations in the country; and
- (g) whether the pace of Aadhaar seeding with ration cards is very slow, if so, the details thereof and the reasons therefor along with the corrective action taken thereon?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SHRI C. R. CHAUDHARY)

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(a) to (c): National Food Security Act (NFSA)/Targeted Public Distribution System (TPDS) is operated under the joint responsibility of the Central and the State/UT Governments. Central Government is responsible for procurement, allocation as per NFSA and transportation of such foodgrains upto the designated depots of the Food Corporation of India in the State/UT. The operational responsibilities for lifting and distribution of foodgrains within the States/UTs, identification of eligible beneficiaries, issuance of

ration cards to them and supervision over and monitoring of functioning of Fair Price Shops (FPSs) etc. rest with the concerned State/UT Governments. Government of India has not reduced State-wise allocation of foodgrains in contravention of provisions of NFSA.

There have been some complaints/reports from individuals and organizations as well as through press reports relating inter-alia to untimely supply of foodgrains, leakage/diversion, inclusion/exclusion errors, bogus/ineligible ration cards being in circulation, diversion/theft of foodgrains, irregular functioning of FPS. As per provisions of NFSA, all such complaints/grievances are sent to concerned State/UT for redressal. A State/UT-wise statement indicating number of such complaints received during the last three years and current year is at Annex-I.

(d): As per National Food Security Act, 2013 (NFSA), foodgrains are provided to beneficiaries at highly subsidized prices at Rs.3/2/1 for rice, wheat and coarse grains respectively.

(e) to (g): In order to strengthen and streamline TPDS, the Government has initiated implementation of 'End-to-end Computerisation of TPDS Operations' in the country on cost sharing basis. The cost is being shared on 90:10 basis with North East States and on 50:50 basis with other States/UTs. The Scheme to ensure transparency and check leakages comprises of activities namely, digitization of ration cards/beneficiary and other databases, computerisation of supply-chain management, setting up of transparency portals and grievance redressal mechanisms etc .

Initially the implementation of the project was slow and uneven across the country due to delay in finalization of action plans by States/UTs, late submission of their proposal for financial assistance and practical problems faced during implementation of the project. Due to vigorous efforts and constant monitoring of the project significant progress has been made. The present status of implementation of various activities of the project State-wise is at Annex-II.

As on 31.12.2014, aadhaar seeding with ration cards was below 10% at National Level. As per the reports received from States/UTs, the present Aadhaar seeding with ration cards stands at 76.21% at National Level i.e.17.68 crore ration cards against the total of 23.2 crore ration cards. Further, Aadhar Act in PDS has been notified on 08/02/17 for completion of aadhar seeding with ration cards.

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ANNEX-I

ANNEX REFERRED TO IN REPLY TO PARTS (a) to (c) OF UNSTARRED QUESTION NO 3145 TO BE ANSWERED ON 21<sup>ST</sup> MARCH, 2017 IN LOK SABHA.

**STATEMENT: COMPLAINTS ON TPDS RECEIVED FROM INDIVIDUALS,  
ORGANISATIONS & THROUGH MEDIA REPORTS ETC FROM 2013 TO 2016**

S. No.	State/UT	2013	2014	2015	2016
1	Andhra Pradesh	3	4	8	5
2	Arunachal Pradesh	-	1	1	-
3	Assam	-	5	34	32
4	Bihar	32	55	106	81
5	Chhattisgarh	3	3	6	9
6	Delhi	37	78	113	91
7	Goa	-	-	-	1
8	Gujarat	4	16	8	12
9	Haryana	11	26	35	34
10	Himachal Pradesh	-	-	4	5
11	J&K	-	-	5	3
12	Jharkhand	8	16	32	29
13	Karnataka	6	6	16	22
14	Kerala	1	1	16	22
15	Madhya Pradesh	17	7	17	24
16	Maharashtra	20	25	48	62
17	Manipur	2	1	6	4
18	Meghalaya	1	2	7	9
19	Mizoram	-	-	-	-
20	Nagaland	-	3	-	2
21	Orissa	3	8	22	43
22	Punjab	6	5	10	7
23	Rajasthan	18	31	33	59
24	Sikkim	0	-	-	-
25	Tamil Nadu	9	7	22	33
26	Telangana	-	-	10	1
27	Tripura	-	-	-	1
28	Uttarakhand	2	8	24	21
29	Uttar Pradesh	92	137	197	461
30	West Bengal	7	11	32	29
31	A&N Island	-	-	-	1
32	Chandigarh	-	3	6	2
33	D& N Haveli	-	1	-	1
34	Puducherry	-	-	-	-
TOTAL		282	460	818	1106

ANNEX REFERRED TO IN REPLY TO PARTS (e) to (g) OF UNSTARRED QUESTION NO 3145 TO BE ANSWERED ON 21<sup>ST</sup> MARCH, 2017 IN LOK SABHA.

Present status of implementation of various activities of the project State-wise

(as on 14.03.2017)

Sl.	States/UTs	Digitization of Ration Cards	Aadhaar Seeding in RCs	Online Allocation of Foodgrains	Computerization of Supply-chain Management	Transparency Portal	Online Grievance Redressal	Toll Free Helpline Numbers	Operational ePoS
1	Andhra Pradesh	100	100%	Implemented	Implemented	Yes	Yes	Yes	29,082
2	Chandigarh	100	100%	NA	NA	Yes	Yes	Yes	DBT (Cash)
3	Chhattisgarh	100	97%	Implemented	Implemented	Yes	Yes	Yes	12,171
4	Dadra & Nagar Haveli	100	94%	Implemented	Implemented	Yes	Yes	Yes	62
5	Daman & Diu	100	100%	Implemented	Implemented	Yes	Yes	Yes	51
6	Gujarat	100	91%	Implemented	Implemented	Yes	Yes	Yes	17,077
7	Puducherry	100	100%	NA	NA	Yes	Yes	Yes	DBT (Cash)
8	Jharkhand	100	96%	Implemented	Implemented	Yes	Yes	Yes	20,361
9	Karnataka	100	98%	Implemented	Implemented	Yes	Yes	Yes	3,877
10	Madhya Pradesh	100	87%	Implemented	Implemented	Yes	Yes	Yes	22,409
11	Rajasthan	100	95%	Implemented	-	Yes	Yes	Yes	25,721
12	Tamil Nadu	100	99%	Implemented	Implemented	Yes	Yes	Yes	34,774
13	Telangana	100	100%	Implemented	Implemented	Yes	Yes	Yes	1,622
14	Andaman & Nicobar	100	97%	Implemented	Implemented	Yes	Yes	Yes	290
15	Delhi	100	100%	Implemented	Implemented	Yes	Yes	Yes	28
16	Goa	100	89%	Implemented	Implemented	Yes	Yes	Yes	42
17	Haryana	100	91%	Implemented	Implemented	Yes	Yes	Yes	9,427
18	Himachal Pradesh	100	96%	Implemented	Implemented	Yes	Yes	Yes	0
19	Maharashtra	100	87%	Implemented	Implemented	Yes	Yes	Yes	1,056
20	Odisha	100	86%	Implemented	Implemented	Yes	Yes	Yes	564
21	Punjab	100	97%	Implemented	-	Yes	Yes	Yes	0
22	Sikkim	100	72%	Implemented	-	Yes	Yes	Yes	20
23	Tripura	100	92.55%	Implemented	Implemented	Yes	-	Yes	25
24	Uttar Pradesh	100	74%	Implemented	-	Yes	Yes	Yes	750
25	Arunachal Pradesh	100	44.50%	-	-	Yes	-	Yes	0
26	Assam	100	0	Implemented	-	Yes	Yes	Yes	0
27	Bihar	100	43.15%	Implemented	Implemented	Yes	Yes	Yes	59
28	Jammu and Kashmir	100	62%	Upto TSO	-	Yes	-	Yes	0
29	Kerala	100	98%	Implemented	-	Yes	Yes	Yes	0
30	Lakshadweep	100	98%	-	NA	Yes	Yes	Yes	0
31	Manipur	100	1.28%	Partial	-	Yes	Yes	Yes	0
32	Meghalaya	100	0%	-	-	Yes	Yes	Yes	0
33	Mizoram	100	11.86%	-	-	Yes	Yes	Yes	0
34	Nagaland	100	6.50%	-	-	Yes	Yes	Yes	0
35	Uttarakhand	100	90%	Implemented	-	Yes	Yes	Yes	8
36	West Bengal*	100	61%	Implemented	Implemented	Yes	Yes	Yes	0
Total		100%	76.21%	29	20	36	33	36	1,79,476